

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 18/RP/2022**  
**in**  
**Petition No. 395/GT/2020**

Subject : Review of Commission's order dated 21.3.2022 in Petition No. 395/GT/2020 with regard to revision of tariff of Korba STPS Stage-III (500 MW) for the 2014-19 tariff period.

Petitioner : NTPC

Respondents : MPPMCL & 11 others.

Date of Hearing : **2.11.2022**

Coram : Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri A. S. Pandey, NTPC  
Shri Vivek Kumar, NTPC  
Shri Ravin Dubey, Advocate, MPPMCL

**Record of Proceedings**

During the hearing, the representative of the Petitioner made detailed oral submissions in the matter. In response, learned counsel for Respondent MPPMCL also made oral submissions in the matter.

2. The Commission, after hearing the parties, directed the Petitioner to submit the following additional information, after serving copy to the Respondents, on or before **28.11.2022**:

- a. *Interest rates claimed in the original petition;*
- b. *The interest rates approved in the order dated 21.3.2022 in Petition No. 395/GT/2020;*
- c. *Reasons for correction in the interest rates allowed, along with justification and the computation for the revised interest rates, claimed in this review petition.*

3. The Respondents are permitted to file their replies on or before **12.12.2022**, after serving copy on the Petitioner, who may, file its rejoinder, if any, by **19.12.2022**. The submissions shall be completed by the parties within the due dates mentioned and no extension of time shall be granted for any reasons whatsoever.



4. Subject to the above, order in the review petition was reserved.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

